

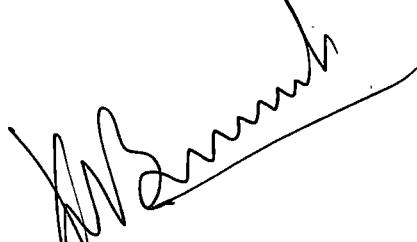
**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

Original Application No. 01/2008

Date of decision: 12.07.2011

**Hon'ble Dr. K.B. Suresh, Judicial Member.
Hon'ble Mr. Sudhir Kumar, Administrative Member.**

1. Rewant Singh S/o Shri Shiv Singh, aged about 48 years, R/o Ranisarws, Bikaner, presently working on the post of Civil Motor Driver in the office of Garrison Engineer (North), Bikaner, Rajasthan.
2. Ravi Mohammed S/o Shri Jeevan Khan, aged about 38 years, R/o Subhashpura, Near Shiv Temple, Bikaner, presently working on the post of Civil Motor Driver in the office of C.W.E. (Air Force), Bikaner, Rajasthan.
3. Lakhan Lal S/o Shri Sadhu Ram, aged about 42 years, R/o Nai Badi, Bikaner, presently working on the post of Civil Motor Driver in the office of Garrison Engineer (Air Force), Nal, Rajasthan.
4. Bhanwar Singh S/o Shri Gopal Singh, aged about 42 years, R/o village and post Nathusar, Bikaner, presently working on the post of Civil Motor Driver in the office of Garrison Engineer (Air Force), Nal, Rajasthan.
5. Bhanwar Lal S/o Shri Govind Ram, aged about 47 years, R/o Nal Chhoti, Bikaner, presently working on the post of Civil Motor Driver in the office of Garrison Engineer (Air Force), Nal, Rajasthan.
6. Sunil Kumar S/o Shri Yogendra Jha, aged about 37 years, R/o Virat Nagar, Udasar Road, Bikaner, presently working on the post of Civil Motor Driver, in the office of C.W.E. (Air Force), Bikaner, Rajasthan.
7. Rameswar S/o Shri Sohan Singh, aged about 58 years, R/o Rajpurohiton Ka Mohalla, Indira Colony, Bikaner, presently working on the post of Civil Motor Driver in the office of C.W.E. (Air Force), Bikaner, Rajasthan.
8. Sumer Singh S/o Shri Badri Singh, aged about 64 years, R/o Nal Badi, Bikaner, Ex. Civil Driver from the office of Garrison Engineer (Air Force), Nal, Rajasthan.
9. Raj Kumar S/o Shri Hans Raj, aged about 36 years, Sujan Desar Hanuman Mandir ke Pass, Bikaner, presently working



on the post of Chief Motor Driver in the office of Garrison Engineer (Air Force), Nal, Bikaner, Rajasthan.

Rep. By Mr. S.K. Malik, Counsel for the applicants. : Applicants.

Versus

1. Union of India through its Secretary, Ministry of Defence, Raksha Bhawan, New Delhi.
2. The Director General, Army Headquarters, Engineer-in-Chief's Branch, Kashmiri House, New Delhi-11.
3. The Chief Engineer, Headquarter Western Command, Chandi Mandir.
4. The Commander Works Engineer (Air Force), Bikaner (Rajasthan).

: Respondents.

Rep. By Mr. Sanjeet Purohit, counsel for the respondents.

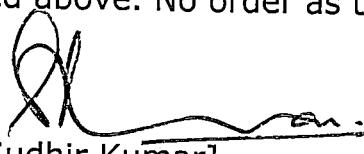
ORDER (ORAL) **Per Dr. K.B. Suresh, Judicial Member.**

We have heard both the counsels and examined the pleadings. In harmony with the Supreme Court's decision stagnation in service is to be avoided. The DoPT formulated a Scheme known as 'Assured Career Progression' (ACP) Scheme for Central Government Civilian employees in all Ministries but the respondents would point out vide Annexure-A/9 that they have a better promotion scheme for civilian motor drivers of MES.

2. The applicants claim that they are entitled to either the ACP Scheme or the departmental promotion scheme (Annexure-A/9) and the after stipulation of the respondents that they may be accommodated in the grade structure scheme is acceptable to them. Therefore, without going into the merits of the case, we allow each and every applicant of this case to file a representation in.

before the concerned authority in relation to their claim, for the relief as they claimed, within one month from today.

3. On receipt of such representations, the respondents shall consider the representations and if necessary afford a chance to be heard to the applicant and pass an appropriate speaking order within five months next. The O.A. is allowed to the limited extent as stated above. No order as to costs.



[Sudhir Kumar]
Administrative Member



[Dr. K.B. Suresh]
Judicial Member